

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 4th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Sehgal
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. C.K. Rai for MPERC

ORDER

Mr. M. G. Ramachandran, Learned Counsel for the Appellant seeks some more time for filing the Application for filing the additional documents. Accordingly, he is permitted to file the same on or before 18.2.2014 after serving copy on the other side.

Post the matter for further hearing on **18.2.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt